

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

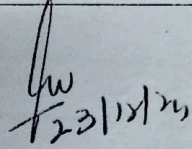
No: -2229 of 2024/RG

Dated:- 23.12.2024

In exercise of the powers under Section 9 (3) of the Bhartiya Nagrik Suraksha Sanhita, 2023, the following Civil Judges (Junior Division) are hereby conferred the powers of Judicial Magistrates, 1st Class, to be exercised by them within their respective jurisdictions, w.e.f. the date they join their respective place of postings:-

S. No.	Name of the Officer S/Shri	Present place of posting
1.	Zirgham Hamid	1 st Additional Munsiff, Srinagar
2.	Fazal Ul Haq	Munsiff, Shangus

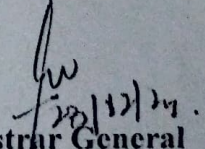
By Order.


(Shahzad Azeem)
Registrar General
Dated:- 23.12.2024

No:- 57050-68/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
8. Principal District and Sessions Judge, Srinagar/Anantnag;
9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu
.....for information;
10. Concerned Officers _____;
.....for information and necessary action.
11. Manager, Government Press, Jammu/Srinagar for publication in the next issue of the Government Gazette.
12. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
14. Order file


Registrar General